

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4150**

TO BE ANSWERED ON THE 29TH MARCH, 2022/ CHAITRA 08, 1944 (SAKA)

VIBRANT VILLAGES PROGRAMME

**4150. SHRI RAJA AMARESHWARA NAIK:
SHRI KRIPANATH MALLAH:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
SHRIMATI APARAJITA SARANGI:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has proposed to launch Vibrant Villages Programme in the country and if so, the details thereof;**
- (b) whether Border villages with sparse population, limited connectivity and infrastructure will be covered under this new programme and if so, the details thereof;**
- (c) whether the Government has proposed to converge existing schemes related with the development of border villages and if so, the details thereof;**
- (d) the details of the funds estimated and target set for this programme;**
- (e) the number of villages likely to be covered within Assam under this programme; and**
- (f) the other steps being taken by the Government for the development of village infrastructure, housing, tourist centres, road connectivity, provisioning of decentralized renewable energy and support for livelihood generation?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): Vibrant Villages Programme (VVP) has been announced in the Finance Minister's Budget Speech 2022.

(b): The programme envisages coverage of border villages on northern border having sparse population, limited connectivity and infrastructure, which often get left out from the development gains.

(c): Convergence of existing schemes is proposed under VVP.

(d): As it is a new programme, its implementation framework, fund requirement and other modalities are being finalised.

(e): The villages on the northern border to be covered under VVP are being finalised.

(f) Government of India is implementing the Border Area Development Programme (BADP) through the State Governments/UT Administrations in habitations located within 0-10 kms. from the first habitation at international border in 460 border blocks of 117 border districts in 16 States and 2 UTs viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Jammu & Kashmir (UT) and Ladakh (UT).

Under BADP, the annual action plans of the States/UTs consisting of works related to village infrastructure like roads and bridges, health, education, agriculture, sports, drinking water & sanitation etc. are considered and approved as per BADP guidelines in vogue.